

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 02th September, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1	Original Application No.312/2014	Vasundhra Vikas Samiti & Ors. Vs. Reliance telecom Pvt. Ltd. & 2 Ors.	Mr. Shrey Raj Saxena Adv.	
FOR HEARING				
2	Original Application No. 20/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ayush Dev Bajpai, Adv for Mr. Sachin K. Verma, Adv. For R-7 Mr. Vishal Bhatnagar Adv. For R-5	
3	Original Application No. 154/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Regal town & ors.	Mr. R.S.Verma, Adv. Mr. Ajay Gupta Adv. for R-1	
4	Original Application No. 191/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Gwalior Dvelopment Authority & 7 ors.	Mr. R.S.Verma, Adv. Mr. Vijay Shahni Adv. For R-8	
5	Original Application No. 192/2014 (M.A. No. 436/14)	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Arms Real Estate Developers ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. For R-1	
6	Original Application No. 193/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Highway infractures pvt ltd. & 7 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. For R-1	

7	Original Application No. 194/2014 (M.A. No. 435/14)	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Shikhar Housing Development & 8 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. For R-1	
8	Original Application No. 132/2014	Paryavaran Avam Manav Sanrakshan Samity Vs State of M.P. & 5 ors.	Mr. R.S.Verma, Adv. Mr. Yagvendra Yadav, Adv for R-2 Mr. Sandeep Singh Baghel Adv. For R-3 &4	
9	Original Application No.138/2014	Mahadev Das Bhinji Vs. Union of India & Ors.	Mr. Rajesh Chand, Advocate	
FOR COMPLIANCE				
10	Original Application No. 114/2013 (W.P.No.2662/2006)	Pramod Sharma & 7 Ors. Vs. State of Rajasthan & 5 Ors.	Dr. M.S. Kachhawa , Adv. Mr. Sandeep Singh, Adv. for R-1,2,6 Mr. Sachin K. Verma, Adv. for Rajasthan State Mr. Rajendra Bahal,Adv.	
11	Original Application No. 130/2013	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmendra Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
ON Default				
12	Original Application No. 155/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Satya infractures ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Vivek Dalal Adv. Mr. Rohit Gupta Adv for R-1	Non-Compliance of Hon'ble Bench Order dt. 13/08/14